

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. IA 421/2023 In C.P.(IB)/1594(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Impresario Entertainment and
Hospitality Private Limited**

V/s

Partha Sarathy Sarkar
IN THE MATTER OF
Holesome Foods Pvt Ltd.

APPEARANCES: -

FOR THE APPLICANT : Adv. Almira Lasarado

FOR THE RESPONDENT : None present

Section: 60(5) U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **24.04.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)